

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Company Appeal (Insolvency) (AT) No. 195 of 2021

In the matter of:

Mr. Hitendra Desai
Suspended Director/ (Promoter) of
Harish Textile Engineers Pvt. Ltd.

...Appellant

Vs.

M/s. S.G. Automation

...Respondent

Present

For Appellant: Mr. Deepak Biswas, Advocate.

For Respondent: None.

ORDER
(Virtual Mode)

09.03.2021: List this case under the same heading on **10th March, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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